

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2234

ANSWERED ON:24.08.2012

ARBITRARY INCREASE IN CHARGES BY AIRLINES

Angadi Shri Suresh Chanabasappa;Naik Dr. Sanjeev Ganesh;Patil Shri Sanjay Dina

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether various airlines in the country have recently increased arbitrarily some of the charges levied by them and also have introduced new charges such as for tickets booked through websites and charges for unaccompanied minors air passengers;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether there is any approval of DGCA for such arbitrary increase or new charges by the said airlines; and
- (d) if so, the details thereof and if not, the steps taken/proposed to be taken by the Government to penalise such airlines?

**Answer**

MINISTER OF CIVIL AVIATION( SHRI AJIT SINGH )

(a) to (d): Yes Madam, few airlines have introduced new charges for tickets being booked online and for unaccompanied minors. Air fares are not controlled by the Government and airlines are free to charge air fares as per the market forces.